STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29^{TH} APRIL, 2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF April, 2021.

5		(1)	No.	Sr	
Judge, Commercial Court, Shillong	High Court of Meghalaya	(2)		Court	
East Khasi Hills	East Khasi Hills	(3)		District	5
ī	ì	(4)		Case No.	
,	, 1	(5)	Respondent Name	Petitioner Name Vs	Form List of cases e-filed
	5 1	(6)		Advocate	Form 1 List of cases e-filed during the month
	1	(7)	Number	Advocate Mobile Advocate E- Date of	
ī	ī	(8)	mail Id	Advocate E-	
1	ĩ	(9)	Registration	Date of	
ì	1	(10)	filing	Date of e-	

5		(1)	No.	P
Judge, Commercial Court, Shillong	High Court of Meghalaya	(2)	Coun	
East Khasi Hills	East Khasi Hills	(3)	District	
1	ī	(4)	Case No.	Form 2 List of cases in which e-Payment of Cour
1	1	(5)	Respondent Name	Form 2 ment of Court fees was
1	T	(6)	Advocate	t fees was made during the month
1	1	(7)	Registration	
1	1	(8)	of Court Fees	

	Court, Shillong	Judge, Commercial	Meghalaya	High Court of	(2)			Court		
		East Khasi Hills		East Khasi Hills	(3)			District	List of case	
		1		1	(4)			Case No.	s in which Electronic	
		I		Ŧ	(5)		Respondent Name	Petitioner Name Vs	Service of Process has t	Form 3
-		1		1	(6)			Advocate	List of cases in which Electronic Service of Process has taken place during the month	
					(7)			Date of Registration Date of Electronic	th	
		•		-	(8)	Process	Service of	Date of Electronic		

No.

	9		_		T	
5	-,	(3)	o.	Sr.		
Judge, Commercial Court, Shillong	High Court of Meghalaya	(2)	c	Court		
East Khasi Hills	East Khasi Hills	(3)		District	List	
1	1	(4)	y	Court Name	List of total no. of cases randomly	
ī	ī	(5)		Court No.	andomly allocated during the month	Form 4
	3	(6)		Case Type	month	
ī	i	(7)	cases randomly allocated)	Case Count (No. of		

	2			Z	S		
(0	٠	· -	(1)	, jo	Sr. C		
Shillong	Judge, Commercial Court.	High Court of Meghalaya	(2)		Court		
	East Khasi Hills	East Khasi Hills	(3)		District	List of	
	•	ı	(4)		Case No.	List of cases in which Case Management	
		1	(5)	Respondent Name	Petitioner Name Vs	nagement Hearing was held during the month	Form 5
	1	ı	(6)		Advocate	during the month	
19	•	1	(7)	Registration	Date of		
8	•	-	(8)	Management Hearing	Date of case	-	

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			5				(3)	No.	
Shillong	Court,	Commercial	Judge,	Meghalaya	of	High Court	(2)	Court	
	Hills	Khasi		Hills	Khasi	East	(3)	District	
			1				(4)	District Case No.	
							(5)	Petitioner Name Vs Respondent Name	
			•			ī	(6)	Advocate	
			1			ı	(7)	Contested commercial cases Advocate Date of Registration	Form
			1			-	(8)	 	T 6
			1			1	(9)	Date of Decision	
			1				(10)	Days for disposal	
			1			r	(11)	Nature of Disposal (Contested/ Settled)	
			1			1	(12)	Date of execution of decree	
			1			1	(13)	Number of days for execution of decree from date of decision	
			ı			1	(14)	Act Section	

	5		7	(1)		No.	Sr.		
Court, Shillong	Judge,	Meghalaya	High Court of	(2)			Court		
	East Khasi Hills	Edot Midol Hillo	East Khasi Hills	(3)			District		
	65		7	(4)	month	pending on the 1st day of the	Total number of cases	Summary of Commercial Ca	Form 7
	4	-	_	(5)	2	instituted during the month	Total number of cases	ases during the month	7
	ω	ı		(6)	month	disposed during the	Total number of cases		
	66	c	x	(7)	month	pending at the end of the	Total number of cases		

Form 6(i): Mediation Data on Monthly Basis

		(1)	No.
Centre, Shillong.	Shillong Mediation	(2)	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]
	26	(3)	List of cases received Total number of applications pending on the 1st day of the month
	08	(4)	List of cases received for Pre-Institution Mediation and otal number of applications pending on ne 1st day of the month
	Î	(5)	Total number of cases settled during the month starter cases during month
(Non-starter cases and 1 no. failure case)	4	(6)	Total number of non- starter cases during the month
(27 nos. of applications are in pre-mediation stage and notices have been served and 2 nos. mediation applications are pending)	29	(7)	Total number of applications pending at the end of the month